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SHRI D. R. CHAVAN: It is a very broad, broad question. Firstly, the hon. lady Member wants the classification on the basis of men and women. It may not be possible for me to give it now. But, as I have already said, 18,000 families have been resettled. How many of them are women, how many of them are children and how many of them are men, it will not be possible for me to give.

"841. [The questioner (Shri Sitaram Jaipuria) was absent. For answer, vide col. 6173 infra.]

REHABILITATION IN RAJASTHAN

- ♦842 DR. (MRS.) MANGLADBVI TALWAR: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:
- (a) whether Government of Rajasthan have requested for funds to implement the scheme sent by the Central Government for the rehabilitation of persons displaced during the hostilities between India and Pakistan in August-September, 1965; and
- (b) if so, the action taken by Government in the matter?

THE MINISTER OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI JAGJIVAN RAM): (a) Yes, Sir.

(b) A sum of Rs. 14.19 lakhs has been sanctioned to the State Government as an 'on account' advance.

DR. (MRS.) MANGLADEVI TALWAR: May I know how many schemes have been put into operation for the rehabilitation of these displaced persons of Rajasthan during the recent conflict with Pakistan?

SHRI D. R. CHAVAN: Sir, the point is that we have got to make a distinction between these people and the migrants coming from East Pakistan who have left their hearths and homes and have come here. So far as the persons uprooted on account of Che Indo-Pakistan hostilities are concerned, those persons can go back to their original places. And then, there is a pattern of assistance prescribed by the Government for them under which they get all those benefits and those persons are rehabilitated after that. But the

number there is very small, about 8,402, who are uprooted in Barmar and Jaisal-mer Districts of Rajasthan.

DR. (MRS.) MANGLADEVI TALWAR: May I know from the Government the number of people who went from the Rajasthan border to Pakistan, whether they have come back again and whether they have been admitted into our country?

SHRI D. R. CHAVAN: Sir, the total number of Hindu Families on the border, families that have come during the Indo-Pakistan conflict from that side to this side is 1,052. Some persons in the border areas have migrated to Pakistan also but the precise number I am not able to give, and whether these persons will be allowed to come back to India or not is a matter which pertains either to the Home Ministry or the External Affairs Ministry about which I am not able to say.

DR. (MRS.) MANGLADEVI TALWAR: May I know, Sir, what steps are being taken to permanently rehabilitate all those people who have come to our country as the hon'ble Minister has just given the figure?

SHRI D. R. CHAVAN; There are two questions involved in it, migrants coming from West Pakistan, and the uprooted persons in the border areas of Jaisalmer and Barmar. The persons who are uprooted on account of the Indo-Pakistan conflict will be going back to their original places of residence. About the migrants who are coming, I understand from the Rajasthan Government that these persons would be allotted about 75 bighas of land by Rajasthan Government for their resettlement.

SHRI SURJIT SINGH ATWAL: May I know, Sir, how much money has been given by the Central Government to the Punjab Government for the persons of the Khemkaran border who were uprooted during the Indo-Pakistan conflict?

SHRI D. R. CHAVAN: This question does not arise out of this. This pertains to Rajasthan.